

(b) if so, whether that statue has been taken out and placed in any museum or is still lying in the forest;

(c) whether the aforesaid caretaker is still serving the Vidisha museum and is prepared to give all his acquisition of the antiquities in his possession; and

(d) if so, what action has been taken in the matter?

**The Deputy Minister in the Ministry of Scientific Research and Cultural Affairs (Dr. M. M. Das):** (a) The Government of India have no information.

(b) Does not arise.

(c) Vidisha Museum is not under the Archaeological Survey of India.

(d) Does not arise.

#### **Free Tuition to Tribal Students in Manipur Schools**

**424. Shri Rishang Keishing:** Will the Minister of Education be pleased to state:

(a) whether it is a fact that tribal students studying in Government and Government aided schools were exempted from payment of tuition fees;

(b) whether it is also a fact that on account of the failure of the Manipur Territorial Council to reimburse the tuition fees of the tribal students to the schools concerned, the aided schools have, from the beginning of the current academic year collected tuition fees from the tribal students;

(c) if so, the reason why the Manipur Territorial Council has not reimbursed the tuition fees of the tribal students to the Schools concerned; and

(d) what Government contemplate to do in order to exempt the tribal students from payment of tuition fees?

**The Minister of Education (Dr. K. L. Shrimall):** (a) to (d). Information is being collected from Manipur Administration and will be laid on the Table of the Lok Sabha in due course.

#### **Retired I.C.S. and I.A.S. Officers**

**425. Shri Harish Chandra Mathur:** Will the Minister of Home Affairs be pleased to state:

(a) how many I.C.S. and I.A.S. officers have retired during each of the last 3 years;

(b) how many of them have been re-employed (i) in public sector, and (ii) in the private sector; and

(c) whether a detailed statement regarding re-employment will be laid on the Table?

**The Minister of State in the Ministry of Home Affairs (Shri Datar):** (a) to (c). The information is being collected and will be laid on the Table of the House.

#### **Foreign Scholarships for Higher Studies**

**426. Shri Ram Harkh Yadav:** Will the Minister of Education be pleased to state:

(a) the total number of scholarships awarded to the Indian students by different foreign countries for higher studies through the aegis of his Ministry during 1960-61 and 1961-62;

(b) the number of students who have availed of these scholarships and have gone abroad;

(c) the criteria adopted by Government for the selection of students for the aforesaid scholarships; and

(d) whether any concessions have been made in favour of the students of the backward classes in this respect?

**The Minister of Education (Dr. K. L. Shrimall):** (a) 1960-61—41.

1961-62—89.

(b) 1960-61—56.

1961-62—7.

(c) Merit assessed through personal interview by a duly constituted Selection Committee, on the basis of academic record and actual work done.

(d) No.